

LOK SABHA
UNSTARRED QUESTION NO. 2930
TO BE ANSWERED ON 03.08.2022

STATE HANDLOOM DEVELOPMENT COOPERATIONS

2930. SHRI ASHOK KUMAR RAWAT:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether the Government provides financial assistance to the State Handloom Development Cooperations and Handloom Cooperative Societies for setting up looms and providing infrastructure facilities after their set up;
- (b) if so, the details thereof, State-wise including the criteria adopted to provide such assistance;
- (c) the details of said amount provided so far by the Government for various schemes in each of the last three years and the current year, State-wise; and
- (d) the details of the people benefited from it, State-wise?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)
THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a) to (d): Ministry of Textiles is implementing National Handloom Development Programme across the country for development of handlooms and welfare of weavers.

Under the scheme, based on the proposals received from States/UTs, financial assistance is provided to eligible handloom agencies including State Handloom Agencies & Handloom Cooperative societies/weavers for implementation of various interventions like infrastructure development, purchase of upgraded looms & accessories, solar lighting units, construction of worksheds, design innovation, product development & diversification, capacity building, marketing of handloom products, Mudra loans at concessional rates etc. During the last three years and current year from 2019-20 to 2022-23 (till 30.06.2022), total number of 31,094 weavers have been provided looms and accessories in the country.

Details of financial assistance provided to States/State Agencies during last three years and current year from 2019-20 to 2022-23 (till 30.06.2022) under National Handloom Development Programme are as under:

| S. No. | State/UTs | Financial assistance provided (Rs. in lakh) |
|--------|-------------------|--|
| 1 | Andhra Pradesh | 2,216.73 |
| 2 | Arunachal Pradesh | 191.10 |
| 3 | Assam | 1,694.77 |
| 4 | Bihar | 491.44 |
| 5 | Chhattisgarh | 388.20 |
| 6 | Gujarat | 165.21 |
| 7 | Haryana | 6.60 |
| 8 | Himachal Pradesh | 72.98 |
| 9 | Jammu & Kashmir | 361.11 |
| 10 | Jharkhand | 475.27 |
| 11 | Karnataka | 682.25 |
| 12 | Kerala | 493.25 |
| 13 | Ladakh | 6.65 |
| 14 | Madhya Pradesh | 321.75 |
| 15 | Maharashtra | 245.64 |
| 16 | Manipur | 3,596.78 |
| 17 | Mizoram | 809.50 |
| 18 | Nagaland | 404.53 |
| 19 | Orissa | 1,009.83 |
| 20 | Punjab | 24.14 |
| 21 | Rajasthan | 59.10 |
| 22 | Sikkim | 126.58 |
| 23 | Tamil Nadu | 753.74 |
| 24 | Telangana | 570.19 |
| 25 | Tripura | 469.60 |
| 26 | Uttar Pradesh | 764.77 |
| 27 | Uttarakhand | 64.12 |
| 28 | West Bengal | 389.04 |
| | Total | 16,854.84 |
